

Sixteenth Loksabha

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Title: Announcement regarding sitting of the House.

DR. M. THAMBIDURAI (KARUR): Madam, the hon. Members from my Party are also requesting for a holiday on Guru Purnima. I would like to know whether the Government is agreeing to it or not. That is what we want to know.

HON. SPEAKER: It is not a Government holiday. All of you have to decide.

DR. M. THAMBIDURAI : We have no objection at all.

HON. SPEAKER: Some hon. Members have requested me for a holiday tomorrow on Guru Purnima. The House has to decide. Then only I will declare it.

SHRI BHARTRUHARI MAHTAB (CUTTACK): The Lunar Eclipse is also taking place tomorrow. You can get the sense of the House and have a holiday tomorrow. We have been working for a whole week and at least, two Bills are being passed per day. That is the reason, why I am requesting on behalf of others and on my own behalf, that we can have a holiday.

SHRI N.K. PREMACHANDRAN (KOLLAM): Last Friday, because of the No-Confidence Motion, we could not take up the Private Members' Business. Let there be a holiday tomorrow. But, my suggestion is that kindly spare some time for the Private Members' Business in the next week. This has to be compensated. That is my only suggestion.

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Madam, if that is the sense of the House, we are with the sense of the House.

HON. SPEAKER: Tomorrow, there is Guru Poornima. Everybody has some Guru in his/her mind. It is needed also to guide us for good behavior. I am also

with you because I also need some Guru to guide me to run the House. So, I declare tomorrow as a holiday. But today, we can work for half-an-hour more up to 6 o'clock.